

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt.2)/ 1289 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Special Judge, CBI, Assam,
Additional Court No. 1,
Chandmari, Guwahati .

Dated Guwahati, the 9th March, 2022

Sub:- **Casual leave .**

Ref:- Your letter No. SPL/CBI-I/Esstt/IV/21-2012/152, dtd. 08.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.03.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati would remain in-charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/1290-1291-1292/A, dated , 09-03-2022

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati .
3. The Project Manager, Gauhati High Court.

S.P.
09/3/22

JT.REGISTRAR (VIGILANCE)

Rda